GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3196 TO BE ANSWERED ON AUGUST 07, 2025

WATERLOGGING AND DRAINAGE ISSUES IN ETAWAH

NO. 3196. SHRI JITENDRA KUMAR DOHARE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether any technical survey, site inspection or assessment has been carried out regarding the serious problem of waterlogging and drainage in Etawah district of Uttar Pradesh, particularly in the "Line Paar" area of Etawah city and if so, the findings thereof;
- (b) whether any permanent action plan has been prepared by the Municipal Corporation or any other local body to improve the drainage system along with the progress made in this regard so far and if so, the details thereof;
- (c) whether there is any arrangement by the Government to provide technical guidance or financial assistance to the areas affected by the problem of urban waterlogging thereby enabling Etawah in getting benefits therefrom and if so, the details thereof; and
- (d) whether the Government has any plan to widen the old and narrow culverts constructed for drainage in the said "Line Paar" area and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities at city level, who are responsible for maintaining the drainage and sewerage system. Further, as per 12th Schedule of the Constitution, Urban Planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.

The State Government has informed that a detailed survey of the problem of waterlogging and drainage in the "Line Paar" area of Etawah city has been done by the Uttar Pradesh Jal Nigam. Based on the survey, a detailed estimate for drainage was prepared for Etawah Municipal Council area. The Etawah Municipal Council has constructed eight drains, with funds received under 15th Finance Commission's recommendations. The construction of these drains has provided relief from waterlogging to the residents of the Municipal area including Rahatpura, Shiva Colony, Sariya, Numaish Chauraha, Avas Vikas, Baeeskhwaja, Kashiram Colony near Road Transport office, etc. The State has also informed that in the Line Paar area, the work of hume pipe culverts widening has been undertaken on the Pachawali service road.

The Ministry of Housing & Urban Affairs (MoHUA) has published the following documents/advisory guidelines for improving urban drainage and flood management, viz.:

- Urban and Regional Development Plans **Formulation** and Implementation (URDPFI) Guidelines, 2014 (Chapter 6: Sustainability Infrastructure guidelines and Chapter 8: Planning):https:// mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf
- ii. Standard Operating Procedure (SOP) for Urban Flooding https://mohua.gov.in/upload/uploadfiles/files/SOP%20Urban%20flooding_5 %20May%202017.pdf
- iii. River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf
- iv. Guidance Document on Creation of Rain Water Harvesting Parks https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwater-harvesting-parks-final.pdf
- v. Manual on Storm water drainage system, 2019 (Volume I and Volume II (https://mohua.gov.in/publication/manual-on-storm-water-drainage-systems--2019.php)

Under Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), rejuvenation of water bodies and wells is one of the main components. States/UTs are empowered to select, prioritise, design and implement the projects within the broad framework of Mission guidelines. Under AMRUT 2.0, 194 water body rejuvenation projects of Uttar Pradesh worth ₹385.64 crore have been approved so far. The State has not taken up any water body rejuvenation project in Etawah district under AMRUT 2.0 so far.
